

## HARYANA VIDHAN SABHA

### II SESSION

#### **BULLETIN NO. 11**

**Friday, the 20<sup>th</sup> March, 2015**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday, the 20<sup>th</sup> March, 2015 from 10.00 A.M. to 3.53 P.M.)

#### **I. RAISING THE MATTER IN REGARD TO CERTAIN DEROGATORY REMARKS / ADJOURNMENT OF THE SITTING OF THE HOUSE/NOTICE OF ADJOURNMENT MOTION**

As soon as the House assembled, Sh. Karan Singh Dalal and other members of the Indian National Congress Party stood up their seats and raised the matter in regard to certain derogatory remarks for Congress party and their leaders used by the members of the Treasury Benches in the House yesterday. They demanded an apology for them. The Speaker requested them to take their seats and assured them that this issue would be taken up after the Question Hour but the members of the Indian National Congress Party continuously insisted on their demand. Sh. Karan Singh Dalal, M.L.A. urged the Speaker to convene an all-party leaders' meeting to resolve this issue first.

At the same time, Sh. Parminder Singh Dhull and other members of Indian National Lok Dal Party also stood-up their seats and demanded to discuss on their Adjournment Motion on damage to crops due to rain and hailstorms before Question Hour.

In spite of having been requested by the Speaker time and again to take their seats, they did not do so. There was an uproar in the House.

On finding uproar in the House, the Speaker called upon Sh. Abhey Singh Chautala, Leader of the Opposition, Smt. Kiran Chaudhary, Leader of the Congress Legislature Party and Leader of the House to discuss these issues in his Chamber and adjourned the sitting of the House at 10.10 A.M. for 15 minutes.

**The House then adjourned at 10.10 A.M. and re-assembled at 10.25 A.M.**

When the House re-assembled, the members of the Indian National Congress Party and Indian National Lok Dal continuously insisted on their demand. The Chief Minister intervened and requested all the members not to use any derogatory words in the House and urged the Speaker to delete all derogatory remarks used for parties and leaders from the proceedings of the House recorded yesterday. Thereafter, the Speaker assured the House that all derogatory remarks would be deleted from the proceedings of the House.

The Speaker also informed the House that the Adjournment Motion regarding damage to crops due to rain and hailstorms had been converted into Calling Attention Motion and admitted for 25.3.2015.

## II. PERSONAL EXPLANATION

Shri Karan Singh Dalal, a Member from the Indian National Congress Party, made a personal explanation with regard to certain remarks made against him by Shri Abhay Singh Chautala.

## III. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	7	-	-	18

The remaining Starred questions were deemed to have been answered and replied thereto were laid on the Table of the House.

(b) Unstarred: 7

## IV. CALLING ATTENTION MOTION AND STATEMENTS THEREON

The Speaker admitted the Calling Attention Notice No. 31 regarding non-payment of sugarcane by the Sugar Mills given notice of by Shri Parminder Singh Dhull.

He asked him to read out his notice. He further asked the Minister concerned to make the statement thereafter.

Shri Parminder Singh Dhull, M.L.A. read out his notice.

The State Minister for Cooperation made the statement thereon.

**V. RESUMPTION OF GENERAL DISCUSSION AND REPLY BY THE FINANCE MINISTER ON BUDGET ESTIMATES FOR THE YEAR 2015-16**

General discussion on the Budget Estimates for the Year 2015-16 was resumed.

Sh. Balwant Singh, Sh. Manish Kumar Grover, Sh. Subhash Sudha, Smt. Rohita Rewri, Smt Seema Tirkha, Sh. Nayab Singh, Sh Mahipal Dhanda, Sh. Umesh Aggarwal and Sh. Randhir Singh Kapriwas, members from the Treasury Benches, spoke for 8, 16, 6, 4, 9, 10, 19, 6 and 15 minutes respectively.

Sh. Udai Bhan, a member from the Indian National Congress Party, spoke 12 minutes.

Sh. Zakir Hussain, a Member from the Indian National Lok Dal, spoke for 12 minutes.

Sh. Balkaur Singh, a Member from the Shiromani Akali Dal, spoke for 12 minutes

Sh. Jai Parkash, an Independent Member, spoke for 2 minutes.

The Finance Minister, by way of reply, spoke for 79 minutes.

Shri Krishan Lal Panwar, Member from the panel of Chairpersons occupied the Chair from 11.53 A.M. to 12.15 P.M. and 2.07 P.M. to 2.38 P.M.

The Speaker, with the sense of the House, extended the time of the sitting of the House as under-

- (i) At 2.00 P.M. for 1 hour.
- (ii) At 3.00 P.M. for 30 minutes.
- (iii) At 3.30 P.M. for 15 minutes.
- (iv) At 3.45 P.M. for 10 minutes.

The Sabha then adjourned till 2.00 P.M. on Tuesday, the 24<sup>th</sup> March, 2015.

**CHANDIGARH**  
**the 20<sup>th</sup> March, 2015.**

**SECRETARY**